

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4283
ANSWERED ON:06.12.2010
TAX EXEMPTION OF EPF
Reddy Shri Magunta Srinivasulu

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees Provident Fund Organisation (EPFO) will seek tax exemption on the entire 9.5 per cent interest that provident fund subscribers earn;
- (b) if so, the discussion held with Finance Ministry so far; and
- (c) the present status thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a): Yes, Madam.

(b) & (c): The matter has been discussed with the Ministry of Finance and they have informed that they will revise the Notification to 9.5 percent once same is approved by the Government. The approval of the Government for declaring rate of 9.5 percent on the Employees' Provident Fund for the year 2010-11 is awaited.